

**Mr. Speaker:** How can I say that now? Only when a request is made about that, it can be considered. I will see. Now, he can put his question.

**Shri Rama Chandra Mallick:** Sir, I rise on a point of order.

**Mr. Speaker:** Mr. Mallick, there is nothing to be said about it. I have stopped him.

**Shri Rama Chandra Mallick:** Shri Biju Patnaik is not present in this House; he is not a Member of this House nor of that Committee.

**Mr. Speaker:** Order, order. Reference is made to the report of the Public Accounts Committee that is published and circulated. How can he go on like this?

**Shri Radhela Vyas:** Sir, there is no reply to my point of order.

**Mr. Speaker:** I have said I will consider it. What else can I say?

**Shri Rama Chandra Mallick:** Shri Biju Patnaik is not present to defend himself.

**Mr. Speaker:** Order, order.

#### Sixteen Report of Public Accounts Committee (1966-67)

2. **Shri Surendranath Dwivedy:** Will the **Chairman, Public Accounts Committee** be pleased to state:

(a) whether the Public Accounts Committee examined witnesses on behalf of Kalinga Airways who had taken contracts from Government for supplies in N.E.F.A. and Nagaland areas;

(b) whether there is anything in the record to show that this contract was ultimately sanctioned after consultations with the Prime Minister, the Defence Minister and the Home Minister;

(c) whether any Audit Reports were submitted to Government before the expiry of the first contract and re-

newal for the second period pointing out gross irregularities and whether it has come to the notice of the Public Accounts Committee on record that this aspect of the question was never brought to the notice of the proper authorities either at the official level or at the Ministerial level before finally extending the contract for a second period; and

(d) whether Kalinga Airways at any time submitted any explanation for not paying the dues as pointed out by the Public Accounts Committee?

**The Chairman Public Accounts Committee (Shri E. E. Morarka):** (a) No. In accordance with well established convention, the Committee examine only official witnesses and do not summon private parties.

(b) In this connection attention is invited to para 4.4 of the 60th Report of P.A.C.

(c) The Committee have no information whether any Audit Reports were submitted to Government before the expiry of first contract and renewal of second contract.

If the reference is to the Report of the D.G.C.A. who was appointed to look into the alleged malpractices and irregularities indulged in by the Company, attention is drawn to paras 2.45 to 2.47 of the Sixtieth Report of P.A.C.

(d) No such explanation was submitted by Kalinga Airways to the P.A.C. However, in this connection, attention is invited to paras. 3.4 to 3.18 of the 60th Report of P.A.C. which deals with the excess payments made to the Company.

**श्री मधु लियये :** अध्यक्ष महोदय, एन. बाल है . . .

**अध्यक्ष महोदय :** प्रबन्धन हो गया है ।

**श्री मधु लियये :** स्पष्टीकरण तो कुछ हुआ नहीं है । किसी का नाम तो आया नहीं है ।

**अध्यक्ष महोदय :** आप मुझे लिख कर दें ।

**श्री मधु लिमये :** कौन सुरक्षा मंत्री था, कुछ नहीं आया है ।

**Shri Hem Barua:** On a point of order, Sir. The Chairman of the PAC has said in reply to part (c) that no audit report about Kalinga Airways was submitted to Government. May I draw your attention to the discussion in this House raised by me where pointed reference was made to the audit report submitted by the Auditor regarding the affairs of the Kalinga Airways; This was pinpointed here and this very same thing has been brought out in the committee's report that Kalinga Airways was responsible for dropping only one-third of the supplies in NEFA and selling the rest in blackmarket.

**Mr. Speaker:** His point is that the information supplied is not correct?

**Shri Hem Barua:** That is my point.

**Mr. Speaker:** I will ask the Chairman to look into it.

**श्री मोर्य :** अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है ।

**अध्यक्ष महोदय :** अब आप मुझे बताने दीजिये । इस में व्यवस्था और क्या आ गई ? बात खत्म हो गई है ।

**श्री मोर्य :** आप सुन लें ।

**अध्यक्ष महोदय :** सुनाइये ।

**Shri M. R. Krishna:** When the Congress Members are not allowed to raise points of order, why should the opposition be allowed to do so?

**Shri Bhagwat Jha Azad:** Under similar circumstances, when Mr. Mallick wanted to raise a point of order, without hearing him you said

"No point of order". Now how are you allowing a point of order to be raised?

**Mr. Speaker:** Mr. Mallick said that no reference can be made to Mr. Biju Patnaik because he is not here to defend himself. He said it.

**Shri Bhagwat Jha Azad:** No, Sir; he only said "I want to raise a point of order" but you did not allow him. Under similar circumstances, you have allowed Mr. Hem Barua and Mr. Maurya to raise points of orders. The treatment should be fair and equal to all.

**Shri Joachim Alva:** Opposition gets plenty of chances, but we do not get any chance at all.

**Shri Hem Barua:** You are right, Sir; Mr. Mallick did say that Mr. Biju Patnaik is not here.

**श्री मोर्य :** मैं इस विषय में पड़ना नहीं चाहता था । लेकिन मैं कहना चाहता हूँ कि पब्लिक एकाउंट्स कमेटी के चेयरमैन साहब ने जो रिपोर्ट रखी है, सीधाय से मैं भी उस कमेटी का एक सदस्य हूँ । जो उन्होंने उत्तर दिया है, मैं यह तो नहीं कह सकता हूँ कि वह असत्य उत्तर है । यह उत्तर सत्य है । लेकिन वह उत्तर इस प्रकार का है कि उससे कोई भी किसी भी तरफ का विचार खींच सकता है । उस उत्तर में एम्बिगुइटी है । उस में से दोनों तरह के विचार निकलते हैं ।

**अध्यक्ष महोदय :** आप अपना प्वाइंट आप आर्डर कहिये ।

**श्री मोर्य :** अभी बताता हूँ । चूँकि मैं उस कमेटी का एक सदस्य हूँ इसलिए मुझे बहुत सी जानकारी है ।

**अध्यक्ष महोदय :** तब मैं आप को राय दूँगा कि अगर अन्दर कमेटी में कुछ बातें होती हैं तो उनको यहाँ न रखें ।

**श्री मोर्य :** वह नहीं कहूँगा । मैं जानता हूँ इस बात को । अन्दरखाने कमेटी के जो बहुत सी बातें होती हैं उनको मैं कहने नहीं

जा रहा हूँ। मैं यह कह रहा हूँ कि जो उत्तर चेयरमैन साहब की तरफ आया है वह उत्तर अपनी जगह सत्य है लेकिन उस में एम्बिगुइटी इतनी अधिक है कि उससे दोनों ही अर्थ निकाले जा सकते हैं। जब आप ने प्रश्न पूछने दिया है तो आप सप्लीमेंटरी भी पूछने बीजिये। नहीं तो उसका रूप गलत भी निकल सकता है। मैं यह चाहता हूँ कि उस में से सत्य निकले, असत्य उस में से कोई न निकाल पाये। बहुत सी चीजें हैं जिन को मैं स्वयं जानता हूँ . . .

**अध्यक्ष महोदय :** कोई प्वाइंट आफ आर्डर नहीं है।

आजाद साहब ने जो कहा है उस में मुझे कोई एतराज नहीं है। अपोजीशन के मेम्बर तो यह चाहते हैं कि रूकावट डालें, प्वाइंट्स आफ आर्डर भी ऐसे उठायें कि वक्त जाया हो। अगर गवर्नमेंट के आदमी भी यही चाहते हैं तो वे भी ऐसा कर सकते हैं।

**श्री मधु लिमये :** रूकावट का सवाल नहीं है। रूकावट तो ये लोग डाल रहे हैं। कांग्रेस वाले डाल रहे हैं।

**श्री मोर्य :** मैं आप की आज्ञा का पालन कर रहा हूँ और आप की आज्ञा से ही बोला हूँ।

**श्री बागड़ी :** विरोधियों के बारे में जो आप ने कहा है, जो वाक्य कहा है इससे गलतफहमी फलेगी। अगर यही बात आप के बारे में कोई कहे तो आप फौरन निकाल देते हैं। हमारे साथ इस तरीके से व्यवहार नहीं किया जाना चाहिये। समय ये टालना चाहते हैं क्योंकि इन के पास जवाब नहीं है। यह आरोप इन पर आप लगायें। हम पर इस आरोप को लगाना गलत है . . .

**अध्यक्ष महोदय :** अब आप बैठ जायें।

#### WRITTEN ANSWERS TO QUESTIONS

##### **Pak. Plot to spread Linguistic Hatred**

\*574. **Shri Madhu Limaye:**  
**Shri Kishen Pattnayak:**  
**Dr. Ram Manohar Lohia:**

Will the Minister of Home Affairs

be pleased to state:

(a) whether Government have received any information about the Pakistani plot to fan linguistic hatred between the Bengali-speaking people; and between the Assamese and tribal people of Hill districts through Pakistani nationals operating in India under disguise and Indian nationals recruited as agents by Pakistan;

(b) if so, the nature of the plot and its *modus-operandi*; and

(c) the counter-action taken by Government to foil the attempts of disrupting the integrity of India's Eastern Region?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). There is no confirmed information of Pakistanis disguised as Indian nationals and of Indians recruited as agents by Pakistan trying to fan linguistic hatred between the Bengalis and non-Bengalis and between the Assamese and the tribal people of Hill districts of Assam. We, however, know that Pakistan has helped and is helping the tribals of Assam against the Government and there are also reports of attempts to utilise linguistic differences in bringing about disruption.

Anti-national elements are kept under close watch and any attempts to disrupt the integrity of the country will be dealt with effectively.

#### **Code of Discipline for Workers**

\*579. **Shri S. M. Banerjee:** Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that the Code of Discipline for workers has not been introduced in any public sector undertakings including the P & T, Railways and Defence:

(b) if so, the reasons therefor; and